

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.1**  
**Appeal/63/ND/2023**

**IN THE MATTER OF:**

Green Valley Jatro- Energy Private Limited	...	Appellant
Versus		
Registrar of Companies NCT of Delhi Haryana	...	Respondent

**Order under Section 252 (3) of Companies Act, 2013.**

**Order delivered on 14.03.2023**

**Coram:**

**Mr. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 21.03.2023.

**Sd/-**  
**(Court Officer)**